

1	2	3	4	5	6	7
8	Karnataka	746.45	844.64	966.78	1064.82	1199.08
9	Kerala	422.84	481.96	542.68	617.53	715.11
10	Madhya Pradesh	2230.77	2634.67	3180.71	3861.02	4510.00
11	Maharashtra	1313.94	1826.80	1977.44	4219.75	5917.72
12	Orissa	926.37	1038.99	1273.95	1522.45	3164.55
13	Punjab	362.52	418.64	448.06	485.85	536.65
14	Rajasthan	337.62	361.56	471.67	557.05	642.64
15	Tamil Nadu	747.74	922.57	1078.95	1558.71	2127.11
16	Uttar Pradesh	802.28	1017.90	1354.41	1843.45	2093.62
17	West Bengal	1540.39	1734.40	1977.50	2445.57	2909.87
18	Delhi	501.89	604.16	696.51	995.49	1018.56
19	Goa	6.37	6.94	8.76	11.97	14.14
20	Other States/Union Territories	150.24	176.43	245.06	277.07	291.79
21	Unallocated	2385.72	2422.14	2280.54	2424.04	2450.98
TOTAL :		18161.44	21182.27	25609.92	31968.09	38844.42

Introduction of unit Scheme for all Groups of Employees

579. SHRI YALLA SESI BHUSHANA RAO: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Unit Scheme for fixed income group is being introduced for the private sector as reported in the Times of India dated 29th March, 1985;

(b) whether Government propose to make the scheme compulsory for all workers and employees in the private sector units;

(c) whether Government also propose to introduce a similar scheme for casual

staff employed by the Central Government and its undertakings; and

(d) whether a similar scheme will also be considered for household employees?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) The Unit Trust of India is at present working on the various aspects connected with the introduction of Unit Linked Pension Scheme, the details of which are yet to be finalised.

(b) to (d) Do not arise in view of answer to (a) above.